

(English)

### REPATRIATION OF CHAKMA REFUGEES

540. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Bangladesh has agreed to take back 56,000 Chakma Refugees from India; and

(b) if so, the progress made in regard to their repatriation to that country ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) Yes, Sir. The Government of Bangladesh is committed to take back all tribal Bangladeshi refugees from Chittagong Hill Tracts based upon available records of both sides and information furnished by the concerned Village Headman.

(b) In order to persuade the Chakma and other tribal refugees to return to Bangladesh, Government of Bangladesh have announced several concessions to the returning families. Our overall assessment is that the climate is much more favourable in Bangladesh than ever before for the return of the refugees. However, the Chakma refugee leaders insist that as a pre-condition to their return, Government of Bangladesh should concede their demands submitted to the Bangladesh Government in May 1993.

### REGIONAL NEWS ON BANGALORE DOORDARSHAN

541. SHRIMATI CHANDRA PRABHURS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the duration of regional news telecast on Bangalore Doordarshan every day;

(b) whether important news of the entire Karnataka are not being covered in the present regional news bulletin;

(c) if so, the steps Government propose to take in this regard;

(d) whether there is also any proposal to telecast morning news bulletin in Kannada on the Bangalore Doordarshan; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO) : (a) Doordarshan Kendra, Bangalore telecasts a daily regional news bulletin of 15 minutes in Kannada at 7.30 P.M.

(b) Every effort is made to cover all important events and developments in Karnataka in the regional news bulletin telecast from Bangalore.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

### RURAL ELECTRIFICATION

542. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the Minister of POWER be pleased to state :

(a) the percentage of village yet to be electrified, State-wise;

(b) whether any targets have been fixed to electrify the remaining villages; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI F. V. RANGAYYA NAIDU) : (a) State-wise percentage of villages yet to be electrified upto the end of September, 1993 is given in the Statement attached.

(b) and (c) The rural electrification targets are fixed on an Annual basis by the Planning Commission in consultation with the State Electricity Board, keeping in view the overall availability of resources and the proposals received from the SEB's concerned. During the year 1993-94, 3210 villages are programmed for electrification.

## STATEMENT

S. No.	Name of the State	Percentage of un-electrified villages as on 30-9-93
1.	Andhra Pradesh	—
2.	Arunachal Pradesh	45.46
3.	Assam	20.00
4.	Bihar	29.67
5.	Goa	—
6.	Gujarat	—
7.	Haryana	—
8.	Himachal Pradesh	—
9.	Jammu & Kashmir	4.07
10.	Karnataka	—
11.	Kerala	—
12.	Madhya Pradesh	8.07
13.	Maharashtra	—
14.	Manipur	15.43
15.	Meghalaya	51.17
16.	Mizoram	21.00
17.	Nagaland	—
18.	Orissa	29.75
19.	Punjab	—
20.	Rajasthan	19.70
21.	Sikkim	—
22.	Tamil Nadu	—
23.	Tripura	30.50
24.	Uttar Pradesh	25.00
25.	West Bengal	25.00
Total (States)		15.12
Total (UTs)		—
Total (All-India)		15.00